

GENERAL CIRCULAR No.03/2022

SUB: Encouraging all the Judicial Officers, officers and officials of the District Judiciary to actively participate in the National Campaign of the Government “Har Ghar Tiranga” by hoisting the National Flag in their homes during the period from 13th to 15th August, 2022.

REF: D.O.Letter No.15011/161/2022-Jus(AU) (Part-1) dated 29.07.2022 received from Sri. Kiren Rijiju, Hon’ble Minister, Law and Justice, Government of India, New Delhi.

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The Hon’ble Minister of Law and Justice, Government of India, New Delhi vide D.O. letter under reference has informed that, ‘Azadi Ka Amrit Mahotsav’ (AKAM) is an ongoing celebration in a campaign mode to commemorate the 75 glorious years of progressive independent India. The Indian National Flag is a symbol of the national pride for entire Nation. To further honour our Flag, National Implementation Committee which oversees all efforts under AKAM has approved the programme of ‘**Har Ghar Tiranga**’ to encourage every Indian citizen to hoist the National Flag at their home. The idea behind the campaign is to instil the feeling of patriotism in the hearts of people and reminisce the contribution of those who tirelessly work for nation building. It is envisaged that all citizens will be encouraged to hoist the Tiranga in their homes during the period from 13th to 15th August, 2022.

Further, it is informed that in this National Campaign active participation by the judiciary as upholders of the Constitutional values will surely have a very encouraging impact on the general public and

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help in making this campaign a grand success. Therefore, the Hon'ble Minister has requested to support and leadership in encouraging the judiciary and officials/staff of High Court of Karnataka and District and Subordinate Courts in the State to hoist the National Flag in their homes during the period from 13th to 15th August, 2022 and making this 'Har Ghar Tiranga' campaign of the Government a huge success.

In view of the above, all the Judicial Officers, officers and officials of the District Judiciary are hereby encouraged to actively participate in the National Campaign of the Government **"Har Ghar Tiranga"** and make it a huge success by hoisting the National Flag in their homes during the period from 13th to 15th August, 2022, in order to instil the feeling of patriotism in the hearts of people and reminisce the contribution of those who tirelessly work for nation building.

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE,

Sd/-

**(T.G. SHIVASHANKARE GOWDA)
REGISTRAR GENERAL.**

To

1. The Secretary to the Hon'ble Acting Chief Justice for information,
2. All the Prl. District & Sessions Judges' in the State/Prl City Civil & Sessions Judge, Bengaluru City/Chief Judge, Small Causes Court, Bengaluru - for circulation amongst to all the Judicial Officers and officials working in their Unit, including Family Courts, Labour Courts and Industrial Tribunals,
3. The Central Project Co-ordinator, High Court of Karnataka, Bengaluru, with a request to web-host the Circular in the High Court Website,
4. Circular File,
5. Office Copy.